

VENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). No such approval is necessary. Bihar State Electricity Board is expected to ensure that power generation in its stations is mexmised.

[*English*]

Meetings of Regional Film Certification Board

486. SHRIMATI MALINI BHAT-TACHARYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the *Unstarred Question No. 5620* on September 4, 1991 and state:

(a) the number of times invitations were sent for viewing to the 28 members out of 37 of Eastern Regional Film Certification Board, who have attended less than 20 viewings;

(b) how many meetings of the RFCB were held during the last two years; and

(c) whether the Government propose to investigate the functioning of Eastern RFCB In view of less viewings by Members?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). Information is being collected.

(c) A view will be taken only on receipt of the above information.

[*Translation*]

Allotment of Newsprint Quota to Newspapers

487. SHRI PANKAJ CHOWDHARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have decided to allot newsprint quota to newspa-

pers after one year of their publication;

(b) if so, the reasons therefor and the time by which it is likely to be implemented;

(c) whether small newspapers having less resources will face problems in publishing newspapers; and

(d) if so, the manner in which Government propose to help such small newspapers?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) The decision has been taken in order to check demand for newsprint towards initial quota to fresh applicants and it is effective from the date of notification on 4.10.91.

(c) and (d). The Newsprint Allocation Policy is determined keeping the view freedom of press, healthy growth of press, constraints of foreign exchange and checking of misuse of newsprint. This is applicable to all category of newspapers including small ones.

[*English*]

Relay of News in Regional Languages Through Satellite

488. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to relay the news in all regional languages on a Doordarshan by a separate channel through satellite;

(b) if so, whether the Government has

finalised modalities to implement the same; and

(c) if so, the details therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir.

(b) and (c). Do not arise.

S.D.A. to Postal Employees of North East Region.

489. SHRI DWARAKA NATH DAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Special Duty Allowance is not being paid to Group 'C' and Group 'D' postal employees of North East Region;

(b) whether it has been sanctioned to Group 'C' and 'D' employees of Telecom Department in North East Region; and

(c) if so, the reasons for the discrimination and the time by which the postal employees shall be paid the Special Duty Allowance?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Yes, Sir. They are being paid on 'Provisional' basis following judgement of Central Administrative Tribunal Guwahati. A Review petition has been filed before the Hon'ble CAT, Guwahati on 1.11.91 praying for review of their order and staying their order pending disposal of the Review Petition.

(c) In respect of Department of Posts, the Hon'ble Supreme Court has stayed the judgement of CAT, Guwahati Bench and

allowed the filling of the review petition in CAT Guwahati bench. The same has been filed on 4.11.91. The matter is thus sub-judice.

[*Translation*]

Welfare Scheme

490. SHRI KASHIRAM RANA: Will the Minister of WELFARE be pleased to state:

(a) names of various Welfare Schemes sponsored by the Government;

(b) the district-wise target fixed for Welfare Schemes for Gujarat in the Five Year Plan and district-wise achievements thereof; and

(c) the amount spent on various Welfare Scheme during the last three years State-wise?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) This Information is available in the Budget documents.

(b) This Information would be available in State Plan Documents of the Govt. of Gujarat.

(c) This Information for schemes implemented under State Plan would be available with the State Governments.

Rural Electrification in Cuttack, Orissa

491. SHRI SRIKANTA JENA: Will the Minister of POWER be pleased to state:

(a) the Number of villages electrified and yet to be electrified in Cuttack district of Orissa;

(b) the names of places in these districts